

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 3958/2015

SARASWATI DEBI & ORS.

Petitioner(s)

VERSUS

NIZAMUDDIN AND ANR..

Respondent(s)

Date : 21-11-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Rauf Rahim, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Despite last and final opportunity granted, learned counsel for the petitioner has not filed proof of dasti service in respect of respondent no.2.

Registry to process the matter, as per rules, for listing before the Hon'ble Judge in Chambers for further directions.

KAPIL MEHTA

Registrar

21.11.2017

KS